

- (c) the tentative date by which the said train is expected to roll out;
- (d) whether the Ministry has received any proposal from Government of NCT of Delhi to introduce new trains from Delhi; and
- (e) if so, the details thereof, and the Ministry's response thereto, proposal-wise?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) No decision has been taken to introduce Vande Bharat Express between Delhi and Shri Mata Vaishno Devi Katra, so far.

(b) and (c) Do not arise.

(d) No, Sir. No proposal has been received from the Government of NCT of Delhi for introduction of additional trains from Delhi.

(e) Does not arise.

Allocation of funds for railway works in Odisha

3921. SHRI SASMIT PATRA: Will the Minister of RAILWAYS be pleased to state:

- (a) the amount of funds spent for the Koraput to Nabarangpur and Koraput to Malkangiri new railway lines over the past two years;
- (b) the reasons for the delay in completing the Khurda-Bolangir railway line in Odisha;
- (c) the amount of funds sanctioned and spent in Odisha over the past five years, the details thereof, year-wise; and
- (d) the amount of revenue collected by Central Government from Odisha over the past five years, the details thereof, year-wise?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) There are no sanctioned new Railway line projects of Koraput-Nabarangpur and Koraput-Malkangiri. However, there are two new Railway line projects sanctioned in 2017-18 which fall in the area of Koraput, Jeypore and Malkangiri viz. Jeypore-Nabarangpur (38 Km.) and Jeypore-Malkangiri (130 Km.). The amount of fund spent over the past two years and outlay for 2019-20 on these projects are given below:—

Sl. No.	Name of Project	Year of Sanction	Amount spent (₹ in crore)		Outlay for 2019-20 (₹ in crore)
			2017-18	2018-19	
1.	Jeyopore-Nabarangpur (38 Km.) New line	2017-18	0	5.40	10
2.	Jeypore-Malkangiri (130 Km.) New line	2017-18	0	0.28	70

(b) Khurda Road-Bolangir New Line was sanctioned in 1994-95. The total length of the project is 289 Km. and the sanctioned cost of the project is ₹ 3798.80 crore. The expenditure incurred upto March, 2019 is ₹1057.25 crore and an outlay of ₹350 crore has been given during 2019-20. So far Khurda Road-Nayagarh Town (65.38 Km.) and Bolangir-Bhainsapalli (14.58 km.) sections of the project have been completed and commissioned. In balance section, land acquisition and forest clearance have been taken up and construction work has also been taken up wherever land has been made available by the State Government. Since complete land including forest clearance has not been handed over to Railway, no confirmed time-frame can be given for completion of project at this stage.

(c) Railway projects are sanctioned Zonal Railway-wise and not State-wise. Since the projects are spread over more than one State, details of amount spent/allocation on projects are not maintained State-wise. However, the details of projects and the amount spent/allocation to projects Railway-wise are available in public domain on Indian Railway's website, i.e www.indianrailways.gov.in> Ministry of Railways> Railway Board> About Indian Railways> Railway Board Directorates> Finance(Budget)> Railway-wise Works Machinery and Rolling Stock Programme-Regular Budget 2019-20 or 2018-19 or 2017-18 or 2016-17 or 2015-16 or 2014-15.

(d) State-wise earnings is not captured. State of Odisha is covered by East Coast Railway, South Eastern Railway and South East Central Railway. The year-wise earning for the last five years of these Railways which include States other than Odisha as well are as under:-

Year	East Coast Railway	South Eastern Railway	South East Central Railway
1	2	3	4
2014-15	12774.55	11350.48	10811.68
2015-16	13805.68	12405.90	12185.81

1	2	3	4
2016-17	14879.44	12879.03	11992.47
2017-18	16836.54	13984.53	13091.27
2018-19	17671.16	15148.56	14127.44

Monitoring of quality and hygiene in catering services

3922. DR. VINAY P. SAHASRABUDDHE: Will the Minister of RAILWAYS be pleased to state:

(a) the number of grievances related to catering services that were received by Centralised Catering Services Monitoring Cell (CSMC) in the past five years and the number of them that were resolved;

(b) the number of regular and surprise inspections conducted by Railway officials in the past two years for monitoring of quality and hygiene, the details of the penal actions taken like imposition of fines or termination of contract; and

(c) the details of NABCB-accredited auditing agencies currently associated with Railways for conducting third party audit of the catering services?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) The number of grievances related to catering services that were received by Centralised Catering Services Monitoring Cell (CSMC) in the past five years and the number of them that were resolved are given in Statement-I (*See below*).

(b) The number of regular and surprise inspections conducted by Railway officials in the past two years for monitoring of quality and hygiene along with the action taken are given in Statement-II (*See below*).

(c) TUV India Private Limited, an NABCB-accredited auditing firm, is currently associated with IRCTC/Railways for conducting third party audit of the catering services.

Statement-I

The number of grievances related to catering services that were received by Centralised Catering Services Monitoring Cell (CSMC) in the past five years and the number of them that were resolved

Year	2014-15	2015-16	2016-17	2017-18	2018-19	Total
Total Complaints	1649	2599	4324	4328	4286	17186
Complaints Resolved	1649	2599	4324	4328	3729	16629